

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

Subject:- Webinar on “Understanding Contours of neglected Juvenile and Juvenile in conflict with the law, a way forward for their care, protection and rehabilitation.”.

No. 423 of 2021/RG/GS Dated: 24-06-2021

All the Judicial Officers and Principal Magistrates of Juvenile Justice Boards (JJBs) of Union Territories of Jammu and Kashmir and Ladakh are hereby nominated to participate in **Webinar – Understanding Contours of neglected Juvenile and Juvenile in conflict with the law, a way forward for their care, protection and rehabilitation** scheduled to be held on Saturday, 26th of June, 2021 at 4:00 pm onwards. The link for joining the webinar is as follows:

(<https://tinyurl.com/44u2fx3>).

By order.


(Jawad Ahmed)
Registrar General

No: 21183-21222 of 2021/RG/GS

Dated:- 24-06-2021

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship.
2. Secretary to Mr./Mrs. Justice _____
...for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
....for information.
6. Director, J&K Judicial Academy, Srinagar for information and necessary action.
7. All the Judicial Officers of UTs of J&K and Ladakh for information and with the request to participate in the subject programme.
8. CPC, e-Court High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
9. Incharge Library, High Court Wing, Jammu/Sriangar for information and for keeping the record of the same.
10. Order file.


Registrar General